NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 12.07.2022 (TUESDAY)

COURT-IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1084 of 2020	Utsav securities Pvt. Ltd. Vs. Sunworld Luxury Suites Pvt. Ltd.	Raktim Gogoi Kartikeya Singh	Anshum Jain

For Admis	For Admission (After Notice)					
2.	Comp. App. (AT) (Ins) No. 747 of 2021	Arun Chadha Vs. Ramesh Kumar Suneja & Ors. With	Abhishek Anand	Aditi Sinha Piyush Singh-R1-3 Harsh Sinha-R4		
3.	Comp. App. (AT) (Ins) No. 748 of 2021	Ramesh Kumar Suneja & Ors. Vs. Arun Chadha & Ors.	Aditya Parolia	Abhishek Anand Samriddh Bindal-R1 Abhishek Sharma-R2		
4.	Comp. App. (AT) (Ins) No. 576 of 2021	Wadhwa Rubber Vs. Bandex Packaging Pvt. Ltd.	Kunal Madan			
5.	Comp. App. (AT) (Ins) No. 149 of 2022	Mahadev Trading Company Through its Proprietor Mr. Hiteshbhai Rasiklal Upadhyay Vs. Supreet Chemicals Pvt. Ltd.	Atul Sharma	Narendra Jain		
6.	Comp. App. (AT) (Ins) No. 421 of 2022	Board of Trustees for Syama Prasad Mookherjee Port, Kolkata Vs. The Liquidator, Stewarts & Lloyds India Ltd.	Samrat Sengupta			

For Hearing

7.	Comp. App. (AT)	MSTC Ltd.	Pallavi Pratap	Charu Bansal
	(Ins) No. 533 of	Vs.		Vaijayant Paliwal
	2019	SPS Steel Rolling Mills Ltd. & Ors.		Nikhil Mathur-R2
				Anup Kumar-R3

8.	Comp. App (AT) (Ins) No. 895 of 2019	AMI Alloyes Vs. Rappid Valves (India) Pvt. Ltd.	Aditya A. Pande	Anando Mukherjee Zaid A. Khan
9.	Comp. App. (AT) (Ins) No. 1085 of 2019	Deepak Vegpro Pvt. Ltd. Vs. Shree Hari Agro Industries Ltd.	Narendra M. Sharma	R. K. Gupta
10.	Comp. App (AT) (Ins) No. 1335 of 2019	Shrem Residency Pvt. Ltd. Vs. GRG Estates Pvt. Ltd.	Ayushmaan Bhutani	Vishesh Issar Ravi Sehgal
11.	Comp. App (AT) (Ins) No. 1336 of 2019	With Shrem Residency Pvt. Ltd. Vs. Shraman Estates Pvt. Ltd.	Ayushmaan Bhutani	Vishesh Issar Ravi Sehgal
12.	Comp. App. (AT) (Ins) No. 644 of 2020	NRC Employees Union Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	Archit Krishna	Vikram Hegde-R1 Aashna Agarwal-R4 Nishit Agarwal- Intervenor
13.	Comp. App. (AT) (Ins) No. 662 of 2020 & I.A No. 1142 of 2021	All India Industrial and General Workers Union & Anr. Vs. Vikas Gupta, Resolution Professional & Anr.	Ronita Bhattacharya	Vikram Hegde-R1 Himanshu Satija-R2 Nishit Agarwal- Intervenor
14.	Comp. App. (AT) (Ins) No. 48 of 2021	With Shivkailash Babadin Shukla Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	Shreya Singh	Pratibhanu Kharola- R1 Himanshu Satija-R4
15.	Comp. App. (AT) (Ins) No. 223 of 2021	Kalyan Dombivali Municipal Corporation Vs. NRC Ltd.& Anr.	Samrat K.Shinde	Ashna Agarwal Mahesh Agarwal-R1 Vikram Hegde-R2
16.	Comp. App. (AT) (Ins) No. 847 of 2021	Regional Provident Fund Commissioner, Thane Vs. NRC Ltd. & Ors.	D. Rajeshwar Rao	Mahesh Agarwal Himanshu Satija Divyang Chandiromani
17.	Comp. App. (AT) (Ins) No. 770 of 2020	Manoj Jayaswal Vs. Punjab National Bank & Anr.	Sandeep Bajaj	Arti Singh Avik Mukherjee-R2 Aakashdeep S Ruda Rishav Banerjee

18.	Comp. App. (AT) (Ins) No. 803 of 2020	C.E. Fernandes Vs. Naveen Sood Resolution Professional For GEI Industrial Systems Ltd. & Anr.	Davesh Bhatia	Naveen Sood-RP Gaurav Mathur Anushree Kapadia Anvi Majumdar
19.	Comp. App. (AT) (Ins) No. 111 of 2020	Rita Kapur Vs. Invest Care Real Estate LLP & Ors.	Ranvir Singh	Vivek Sinha-R1 Vivek Malik-R3
20.	Comp. App. (AT) (Ins) No. 37 of 2021	IDBI Bank Ltd. Vs. Sudip Bhattacharya, Liquidator of Tag Offshore Ltd.	Anshuj Dhingra	Dhrupad Vaghani Amir Arsiwala
21.	Comp. App. (AT) (Ins) No. 1003 of 2021	Rajasthan Drugs and Pharmaceuticals Ltd. Through its Authorised Representative Laiqur Rahman Khan Vs. ATE Project Pvt. Ltd. & Ors.	Manoj K. Srivastwa	Alok Tripathi-R1 Prateek Kadewa-R3
22.	Comp. App. (AT) (Ins) No. 1015 of 2021	Vijay Kumar Gupta Vs. Canara Bank	Kushal Bansal	PBA Srinivasan Parth Tandon
23.	Comp. App. (AT) (Ins) No. 217 & 218 of 2022 & I.A. No. 1067 of 2022	Bhawanishankar Harishchandra Sharma Vs. Feedback Highways OMT Pvt. Ltd. & Anr.	Abhirup Dasgupta	Shweta Bharti Ankita Panikkar Sukrit Kapoor-R1
24.	Contempt Case (AT) No. 11 of 2021 in Comp. App. (AT) (Ins) No. 211 of 2019 & I.A. No. 451 of 2022	Anant Kumar Singh Vs. Prithvi Raj kasana With	Saurabh Kalia	Yogesh Sharma- Contemnors 1 to 3
25.	Contempt Case (AT) No. 12 of 2021 in Comp. App. (AT) (Ins) No. 211 of 2019	Saurabh Sitesh & Anr. Vs. Prithvi Raj kasana With	Anuj Tiwari	Yogesh Sharma- Contemnors 1 to 3
26.	Contempt Case (AT) No. 14 of 2021 in Comp. App. (AT) (Ins) No. 211 of 2019	Jatin Bachani & Ors. Vs. Morpheus Developers Pvt. Ltd. & Ors.	Malak Bhatt	Yogesh Sharma- Contemnors 1 to 3

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By order of Hon'ble Chairperson -sd/-

Registrar

2. Website: www.nclat.nic.in

1. Notice Board

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